GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.2178 TO BE ANSWERED ON 2ND AUGUST, 2023

EXISTING WAREHOUSES IN THE COUNTRY

2178. SHRI SANJAY KAKA PATIL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले. खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of existing warehouses in the country, State-wise;
- (b) the steps taken for augmenting the capacity and modernizing the storage capacity of foodgrains across the country;
- (c) whether the Government has fixed any time limit in this regard; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

- (a): As on 01.07.2023, Food Corporation of India has a network of 1923 of warehouses (Owned/Hired) with a capacity of 371.93 LMT for storage of Central Pool foodgrains. Statement showing State-wise covered storage capacity is Annexed.
- (b) to (d): The requirement of Storage capacity in Food Corporation of India (FCI) depends upon the level of procurement, requirement of buffer norms and Public Distribution System (PDS) operations for Rice and Wheat mainly. Storage gap is assessed in the procuring States based on the highest stock levels in the last three years and in the consuming States on the basis of 4 months (6 months in case of North Eastern states and in some other states like J&K, Ladakh, Himachal Pradesh, Uttarakhand, Andaman & Nicobar and Lakshadweep) requirement under National Food Security Act (NFSA) and Other Welfare Scheme (OWS). FCI continuously assesses and monitors the storage capacity and based on the storage gap assessment, storage capacities are created/hired through following schemes:

- 1. Private Entrepreneurs Guarantee (PEG) Scheme
- 2. Central Sector Scheme (CSS).
- 3. Construction of SILO's under PPP mode
- 4. Hiring of godown from Central Warehousing Corporation (CWC)/ State Warehousing Corporation (SWCs)/ State Agencies
- 5. Hiring of godown through Private Warehousing Scheme (PWS)

As far as timelines are concerned:

On PEG Scheme, investor gets one year for the completion construction of godown from issue of letter of memorandum (LoM). Government has fixed the timeline as March 2025 before which all the projects that are under progress or being taken up under Central Sector scheme, are to be completed. Time period of 270 days for fulfillment of condition precedents (CPs) and 18 months for construction is given for development of Silos.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.2178 FOR ANSWER ON 02.08.2023 IN THE LOK SABHA.

Central Pool Storage Capacity FCI with State Govt. Agencies as on 01.07.2023 (OB)

| | | , | | | (Figures in LMT) |
|------------------|------------|--------------------|---|---------|---------------------|
| Zone | Sl. No. | State | Total Storage Capacity with FCI (Owned/Hired) | | Total (Owned+Hired) |
| | | | Owned | Hired | |
| EAST | 1 | Bihar | 4.070 | 6.551 | 10.621 |
| | 2 | Jharkhand | 0.790 | 2.975 | 3.765 |
| | 3 | Odisha | 3.650 | 2.162 | 5.812 |
| | 4 | West Bengal | 9.530 | 0.296 | 9.826 |
| | 5 | Sikkim | 0.110 | 0.005 | 0.115 |
| Total East Zone | | 18.150 | 11.989 | 30.139 | |
| NE | 6 | Assam | 3.740 | 1.743 | 5.483 |
| | 7 | Arunachal Pradesh | 0.401 | 0.016 | 0.417 |
| | 8 | Meghalaya | 0.197 | 0.144 | 0.342 |
| | 9 | Mizoram | 0.318 | 0.000 | 0.318 |
| | 10 | Tripura | 0.402 | 0.079 | 0.481 |
| | 11 | Manipur | 0.647 | 0.000 | 0.647 |
| | 12 | Nagaland | 0.415 | 0.156 | 0.571 |
| | Tota | al North East Zone | 6.121 | 2.138 | 8.259 |
| NORTH | 13 | Delhi | 3.276 | 0.000 | 3.276 |
| | 14 | Haryana | 8.750 | 38.260 | 47.010 |
| | 15 | Himachal Pradesh | 0.264 | 0.674 | 0.938 |
| | 16 | Jammu & Kashmir | 0.946 | 1.286 | 2.232 |
| | 17 | Ladakh | 0.246 | 0.067 | 0.313 |
| | 18 | Punjab | 27.170 | 94.910 | 122.080 |
| | 19 | Chandigarh | 0.000 | 0.070 | 0.070 |
| | 20 | Rajashthan | 8.390 | 4.967 | 13.357 |
| | 21 | Uttar Pradesh | 15.680 | 31.130 | 46.810 |
| | 22 | Uttarakhand | 0.734 | 1.032 | 1.766 |
| Total North Zone | | 65.456 | 172.396 | 237.853 | |
| SOUTH | 23 | Andhra Pradesh | 8.640 | 2.324 | 10.964 |
| | 24 | A&N Island | 0.070 | 0.000 | 0.070 |
| | 25 | Telangana | 6.680 | 6.649 | 13.329 |
| | 26 | Kerala | 5.889 | 0.058 | 5.946 |
| | 27 | Karnataka | 4.606 | 4.403 | 9.010 |
| | 28 | Lakshadweep | 0.029 | 0.000 | 0.029 |
| | 29 | Tamilnadu | 6.440 | 4.020 | 10.460 |
| | 30 | Puducherry | 0.525 | 0.000 | 0.525 |
| Total South Zone | | 32.879 | 17.454 | 50.333 | |
| WEST | 31 | Gujarat | 4.930 | 3.108 | 8.038 |
| | 32 | D&NH and D&D | 0.000 | 0.000 | 0.000 |
| | 33 | Maharashtra | 9.232 | 7.197 | 16.429 |
| | 34 | Goa | 0.188 | 0.000 | 0.188 |
| | 35 | Madhya Pradesh | 4.180 | 1.247 | 5.427 |
| | 36 | Chhattisgarh | 6.320 | 8.951 | 15.271 |
| Total West Zone | | | 24.850 | 20.502 | 45.352 |
| G.Total | | | 147.457 | 224.480 | 371.937 |
